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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/157/2016

NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others

UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

SIR. Rahul Virek
L. T. S. SIVAKUMAR (P1)

Counsel for
PETITIONER

skrabilit Jurist
Rahul Virek

P. S. Ganesan (R2tob) Counsel for
R2tob

P. S. Ganesan

ORDER

Counsel representing both the parties present. Counsel for petitioner filed a typed set with documents alongwith an affidavit in support of their case. Counsel for respondents reported that he is not objecting to receive the same. The same is taken on record. Time extended at request of both the counsels for final hearing. Put up on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)